



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA
FOR AUGUST 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1937—			
Thursday, 26th ..	8-30 A.M.	Leave Puri	.. By special train.

DAY AND DATE.	STANDARD TIME	STATION.	REMARKS.
AUGUST 1937—			
Thursday, 26th	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	

HALT.

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

I.t. Md. Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 17th August 1937.

No. 10011-2C/4-12/37-A.—Mr. J. A. Byers, I.C.S., District and Sessions Judge of Ganjam-Puri, is appointed to act, in addition to his own duties, as Additional Sessions Judge of Cuttack-Sambalpur during the entire civil court vacation, viz., from the 4th October to the 5th November 1937.

He is authorised under section 193 of the Code of Criminal Procedure to receive and dispose of all criminal applications and cases except applications for revision under section 435 of the Code and empowered under section 409 of the Code to receive and dispose of all criminal appeals during the said period.

2. Mr. J. A. Byers, I.C.S., is also authorised under section 9 (4) of the Code of Criminal Procedure to sit at Berhampur, Puri and Cuttack for the disposal of cases arising in any of the sessions divisions mentioned in paragraph 1 above.

The 16th August 1937.

No. 9972-P.—Mr. P. V. Bhaskaran, I. P., Assistant Superintendent of Police, Raygada,

is granted leave on average pay, under rules 77 and 81 of the Madras Fundamental Rules, for three months, with effect from the date of relief.

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 17th August 1937.

3957—1E-147/37-E.—Babu Nishi Kanta Sanyal, Professor of History, Ravenshaw College, is granted leave for one year, ten months and sixteen days, viz., leave on average pay for twenty days and on half average pay for the remaining period, with effect from the 1st September 1937.

The 17th August 1937.

No. 3934—VI-E-21/37-E.—The following notification, issued by the Government of Bihar in the Education and Development Department, is republished for general information.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

Patna, the 9th August 1937.

No. 1898-E.—The Governor of Bihar, with the consent of the Governor of Orissa,

is pleased to appoint the persons named below in addition to the members appointed ex-officio to be members of the Joint Board constituted in resolution no. 1060-E. R., dated the 6th August 1936, as amended by resolution no. 43-E. R., dated the 7th June 1937, for Anglo-Indian and European education for the provinces of Bihar and Orissa:—

Representatives of the authorities maintaining Anglo-Indian and European educational institutions.

(1) The Superintendent, East Indian Railway Schools, Calcutta.

(2) The Rev. D. T. Roberts of the Stewart School at Cuttack.

Members of the Anglo-Indian or Dominated European community.

(3) Mr. A. E. D'Silva.

(4) Mr. K. C. W. Brown, I.S.O., Senior Judgment-writer, Patna High Court.

Persons actively engaged in teaching in Anglo-Indian and European educational institutions.

(5) The Rev. Bro. Webster, St. Michael's School, Kurji.

(6) Sister Maud, C. S. D., Bishop Westcott Girls' School, Namkcom, Ranchi.

Representative of the Patna University.

(7) Mr. J. S. Armour, Principal, Patna College.

2. The term of the appointments of the members will be for three years with effect from the 1st April 1937.

By order of the Governor of Bihar,

S. LALL,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

(LEGISLATIVE ASSEMBLY.)

NOTIFICATIONS.

The 18th August 1937.

* **No. 1278-L.A.**—Under sub section (1) of section 65 of the Government of India Act, 1935, the Orissa Legislative Assembly at its meeting held on the 28th July 1937, elected Babu Mukunda Prasad Das as Speaker of the first Orissa Legislative Assembly.

The 18th August 1937.

* **No. 1279-L.A.**—Under sub-section (1) of section 65 of the Government of India Act,

1935, the Orissa Legislative Assembly at its meeting held on the 28th July 1937, elected Babu Nanda Kishore Das as Deputy Speaker of the first Orissa Legislative Assembly.

C. G. NAIR,

Secretary, Orissa Legislative Assembly.

SUBORDINATE CIVIL SERVICE.

NOTIFICATION.

The 11th August 1937.

No. 5463-R.—Babu Purna Chandra Das, Sub-Deputy Magistrate and Sub-Deputy Collector on probation at the headquarters station of the district of Cuttack, is transferred temporarily to the headquarters station of the district of Puri.

J. R. DAIN,

Revenue Commissioner.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 12th August 1937.

No. 8777—IL-35/37-E.—Mr. J. Bakshi, Executive Engineer, Southern Division, is granted leave on average pay for two months and six days, under rules 77 and 81 of the Fundamental Rules, with effect from the 20th August 1937.

The 12th August 1937.

No. 8782—II-35/37-E.—Babu Achutananda Pujari, Executive Engineer, Capital Construction Division, will hold charge of the Southern Division in addition to his own duties, until further orders, vice Mr. J. Bakshi, granted leave.

The 12th August 1937.

No. 8787—IT-10-37-E.—The services of Mr. J. Bakshi, Executive Engineer, Southern Division, are placed at the disposal of the Government of Bihar, with effect from the date he is relieved of his present duties under the Government of Orissa and proceeds on leave granted to him in notification no. 8777-E., dated the 12th August 1937.

By order of the Governor,

A. VIPAN,

Secretary to Government.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.**NOTIFICATION.**

The 12th August 1937.

No. 23.—Babu Gagan Chandra Das, a Sub-Inspector of Schools in the district of Balasore, is appointed to act as Deputy Inspector of Schools, Angul, with effect from the 26th of July 1937, vice Babu Jabez Chandra Misra, deceased. ;

H. DIPPIE,

Director of Public Instruction.

APPOINTMENT OF DISPENSARY COMMITTEE MEMBERS.**NOTIFICATION.**

The 17th August 1937.

No. 6820-L. F.—It is hereby notified for general information that under rule 20 (b)

of the Rules for the management of hospitals and dispensaries under the supervision of the Government of Orissa, the gentlemen named below are appointed as members of the Committee for the management of the newly opened charitable dispensary at Jagannathpur, police-station Mahanga, in the district of Cuttack :—

1. Babu Pramode Kishore Das.
2. Maulavi Shaik Shariatullah.
3. Chowdhuri Radhanath Misra.
4. Babu Upendra Chandra Misra.
5. Babu Rajkishore Mahanty.
6. Babu Ratikanta Patnaik.
7. Babu Hemanta Kumar Bose.

J. R. DAIN,

Revenue Commissioner.